(b) No.

(c) No. As the assets of the company have still to be realised in cash and the claims of the depositors and creditors have still to be proved, no such programme can be drawn up for the present.

Written Answers

(d) The question does not arise.

CONSULTATION WITH EXPORTERS FOR BOOSTING EXPORTS

1330. SARDAR RAM SINGH: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that in an informal discussion with a group of businessmen (National Herald 4th August, 1968) the Deputy Chairman of the Planning Commission has suggested that a group comprising of the export industries will be consulted for the formulation of the policies and measures for raising exports;
- (b) whether the consultative group has since been composed; and
- (c) if so, the nature of its composition?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) As part of the process of consultations, in connection with the formulation of the Fourth Five year Plan, the Planning Commission held a meeting with some leading industrialists on August 2, 1968. In the course of discussions several participants referred to the export targets indicated in the "Approach Paper", and mentioned that the question of exports would need to be considered in detail, particularly in consultation with business and export houses. In summing up the discussions, the Deputy Chairman of the Planning Commission observed that, after consulting the Ministries, it may be necessary to have in terms of policies, supporting measures in order to realise the export targets. In these tasks he added, the Planning Commission would be glad to associate the representatives of the industry.

(b) and (c) These matters are being discussed with concerned authorities.

CONSULTATION WITH INDUSTRIALISTS FOR INDUSTRIAL DEVELOPMENT

- 1331. SARDAR RAM SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact the Deputy Chairman of Planning Commission has stated that Small groups consisting of representatives of industrialists would be constituted for frequent consultations in formulating programmes for the development of the industry;
- (b) if so, whether such groups have been formed; and
- (c) the names of the different industries that have been represented in these groups?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The Deputy Chairman of the Planning Commission in a meeting held on the 2nd August, 1968 with some industrialists stated that he would examine the possibility of constituting a more permanent group or two or three small groups for more frequent consultations;

- (b) No such groups have so far been formed;
 - (c) Does not arise.

TRADE DELEGATION TO IRELAND

- 1332. CHAUDHARY A. MOHAM-MAD: Will the Minister of COM-MERCE be pleased to state:
- (a) whether it is a fact that a High level Trade Delegation is likely to visit Ireland shortly; and
 - (b) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not arise.

TEA BOARD REPRESENTATIVE MEETING WITH IRISH PRIME MINISTER

- 1333. CHAUDHARY A. MOHAM-MAD: Will the Minister of COM-MERCE be pleased to state:
- (a) whether it is a fact that the representative of Indian Tea Board met the

Prime Minister of Ireland during his | COMPLAINTS recent visit to India:

- (b) whether he had discussion about the export of Indian Tea to Ireland;
 - (c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b) No, Sir.

(c) Does not arise.

MASS HUNGER STRIKE BY STAFF OF SHOLAPUR DIVISION OF SOUTH CENTRAL RAILWAY

1334. SHRI SHERKHAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the staff in the Sholapur Division of the South Central Railway resorted to mass hunger strike recently to highlight their grievances:
- (b) if so, the nature of their grievances; and
- (c) what action Government have taken to redress their grievances?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Certain office-bearers of South Central Railway Employees' Sangh, which is a re-cognised Union, and a few other em-ployees resorted to hunger strike on 20-7-68 to focus attention to certain grievances of the staff.

- (b) The grievances of the staff relate to transfer of office-bearers of the Union and certain other staff, absorption of casual labourers permanently, repairs of quarters, reservation quota for recruitment of scheduled castes/tribes, etc.
- (c) The South Central Railway Employees' Sangh is a recognised Union having negotiating facilities with Railway Administration and through their affiliated Federation with Railway Board. If their grievances could not be resolved at the Railway level, they could take up their grievances at the Railway Board level through their affiliated Fede-The Railway Administration ration. had examined the grievances on their own merits.

DIVISIONAL: AGAINST SUPERINTENDENT, SHOLAPUR

- 1335. SHRI SHERKHAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether any complaints have been received by Government against the Divisional Superintendent, Sholapur, South Central Railway for indulging in anti-labour activities; and
- (b) if so, what action Government have taken in the matter? TE TOT IE

THE MINISTER OF RAILWAYS (SHRI C. M POONACHA): (a) A POONACHA): (a) A copy of a resolution, alleging anti-labour attitude on the part of the Divisional Superintendent, Sholapur, stated to have been passed on 1-8-68 by three branches of the South Central Railway Employees' Sangh, was received on 5-8-1968. we lo biennie

(b) The examination of the contents of the resolution did not indicate that they were founded on facts.

COMPLAINTS AGAINST DIVISIONAL PER-SONNEL OFFICER, SHOLAPUR

- 1336. SHRI SHERKHAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that a large number of complaints have been received by Government against the Divisional Personnel Officer, Sholapur of the South Central Railway;
- (b) whether it is a fact that the said officer has been able to stay for a comparatively longer period there in different capacities; and
- (c) if so, action proposed to be taken by Government to remove the discontentment among the staff?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No. A copy of a resolution, alleging antilabour attitude on the part of the Divisional Personnel Officer stated to have been passed on 1-8-68 by three branches of the South Central Railway Employees' Sangh, was received on 5-8-68.

(b) No.

(c) Does not arise. Machinery exists for discussion of grievances of staff between recognised Unions and Railway Administrations.